

2023

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 177 OF 2022

**(Under Section 18(1) read with Sections 14 and 15 of the National
Green Tribunal Act, 2010)**

IN THE MATTER OF:

ABHIST KUSUM GUPTA

... APPLICANT

VERSUS

STATE OF UTTAR PRADESH & ORS.


... RESPONDENTS

INDEX

S. No.	Particulars	Page No.
1.	Action Taken Report (Seventh Report) on behalf of Yamuna Expressway Industrial Development Authority/ Respondent No. 10 along with affidavit with ID card	1-19
2.	Annexure A-1. A list of the ponds (along with the village and expenditure) of which YEIDA has completed rejuvenation	20-22
3.	Annexure A-2. The photographs of some of these ponds where the rejuvenation work has been completed	23-113
4.	Annexure A-3. A list of the ponds (along with the village and expenditure) of which YEIDA	114

2024

5.	Annexure A-4. A list of ponds where the e-tender process is currently on-going	115
6.	Annexure A-5. A list of the ponds (along with the village) of which NGOs have completed the rejuvenation work	116
7.	Proof of Service	117



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DATE: 16th January 2026
PLACE: NEW DELHI

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AND ORS. ... RESPONDENTS

**ACTION TAKEN REPORT (SEVENTH REPORT) ON BEHALF
OF YAMUNA EXPRESSWAY INDUSTRIAL DEVELOPMENT
AUTHORITY/ RESPONDENT NO. 10**

MOST RESPECTFULLY SHOWETH:

1. That the present Original Application seeks directions for conservation, management, rejuvenation and removal of alleged encroachment over water bodies/ponds in the District of Gautam Buddha Nagar, Uttar Pradesh.
2. At the outset, it is stated that YEIDA, as a public authority, is unwaveringly dedicated to the conservation and management of all natural resources. YEIDA's vision is to sustainably develop areas of economic growth, and for that, it understands the importance of water bodies/ponds in water storage, water purification, flood mitigation, erosion control, aquifer recharge, microclimate regulation, aesthetic enhancement of landscapes, etc.

3. In alignment with this commitment, YEIDA has undertaken a series of proactive measures aimed at the conservation and management of water bodies/ponds falling within its jurisdiction. Vide its orders dated 12 October 2022, 08 February 2023, 12 October 2023, 18 January 2024, 19 March 2024, and 19 March 2025, this Ld. Tribunal directed YEIDA and other authorities to file a reply and action taken report(s). In due compliance with the said orders, YEIDA filed detailed action taken reports on 11 January 2023 (“**First Report**”), 30 May 2023 (“**Second Report**”), 15 January 2024 (“**Third Report**”), 12 March 2024 (“**Fourth and Common Report**”), 18 July 2024 (“**Action Plan**”), and 15 July 2025 (“**Sixth Report**”). In these reports, YEIDA had submitted:
 - (a) The status of ponds falling within its jurisdiction.
 - (b) Information on action taken by it for conservation, rejuvenation, restoration, and removal of alleged encroachments over the water bodies.
 - (c) In addition to detailed information, YEIDA provided supporting documents and photographs that showcase the concerted efforts undertaken by it.
4. YEIDA is filing the present report (“**Seventh Report**”) in compliance of this Ld. Tribunal’s order dated 17 October 2025. YEIDA submits that the present report supplements the First, Second, Third, Fourth Report, the Action Plan and the Sixth Report, and is to be read in conjunction with them.

Factual background on status of ponds

5. Before providing a detailed action taken report, YEIDA deems it fit to apprise this Ld. Tribunal of some important facts related to the status of ponds falling within its jurisdiction. The present proceedings pertain to the status of ponds in three Tehsils of District Gautam Budh Nagar, namely Sadar, Jewar, and Dadri. Of these three Tehsils, YEIDA has jurisdiction only over portions of land situated in Sadar and Jewar.

A. STATUS OF THE PONDS

6. Of the total area of Tehsil Sadar, only a part falls within YEIDA's jurisdiction, and the rest falls within the jurisdiction of NOIDA and Greater NOIDA Authorities.

Information regarding ponds in Tehsil – Sadar

(a)	Total No. of Ponds in Tehsil Sadar	245
Status of ponds which falls in jurisdiction of YEIDA		
(b)	Total No. of Ponds	69 (Khasra wise)

Information regarding ponds in Tehsil – Jewar

(a)	Total No. of Ponds in Tehsil Jewar	306
Information of ponds which falls in jurisdiction of YEIDA		
(b)	Total No. of Ponds	200 (Khasra wise)

B. ACTIONS TAKEN BY YEIDA

7. At the outset, it is stated that YEIDA is committed to the cause of ponds conservation. YEIDA's commitment is evident through various actions and initiatives demonstrated below. It regularly maintains and monitors the conditions of the ponds within its jurisdiction.

8. YEIDA also recognizes the significance of the present proceedings. By adhering to the Tribunal's orders and taking substantial measures, YEIDA aims to contribute positively to the preservation of these valuable natural resources.

Restoration and rejuvenation of ponds

9. YEIDA has taken steps for sustainable management and conservation of the ponds within its jurisdiction. YEIDA regularly conducts survey of all the ponds within its jurisdiction.
10. In its earlier reports, specifically the Fourth Report (*Page 1021, Para 32 onwards*), YEIDA apprised this Ld. Tribunal of the fact that it has already completed survey of various ponds (*Page 1021, Para 32 and 33*), has completed their rejuvenation (*Page 1024, Para 34*), development of 04 (four) ponds into 'Amrit Sarovar' (*Page 1030, Para 36*), restoration of ponds (*Page 1031, Para 38*), and its collaboration with community and social organisations for survey and rejuvenation (*Page 1032, Para 39 onwards*).
11. Further, in its Action Plan (*Page 1291*), YEIDA apprised this Ld. Tribunal about the rejuvenated ponds (*Page 1296, Para 11*) and the ponds where the rejuvenation work is on-going (*Page 1296, Para 12*), restoration of ponds (*Page 1298, Para 16*) and its monitoring mechanism (*Page 1300, Para 21 onwards*).
12. YEIDA submits that it has completed rejuvenation work over the following 73 ponds (124 ponds Khasra wise) falling within its jurisdiction.

S. No.	Name of Village	No. of Ponds	Estimated cost (In Lakh)	Remarks
1.	Achheja Bujarg	1	14.66	Work completed
2.	Rustampur	1	20.45	Work completed
3.	Dayorar	1	20.07	Work completed
4.	Sirauli Bangar	1	6.15	Work completed
5.	Dhanpura	1	6.10	Work completed
6.	Sultanpur	1	5.41	Work completed
7.	Falaida Bangar	2	5.75	Work completed
			5.89	Work completed
8.	Bhaipur	1	6.1	Work completed
9.	Mehndipur	1	5.4	Work completed
10.	Anwargarh	1	5.96	Work completed
11.	Rampur Khadar	1	5.25	Work completed
12.	Mohammadabad Kheda	2	5.50	Work completed
			5.91	Work completed
13.	Kalupura	2	5.23	Work completed
			5.32	Work completed
14.	Jaunchana	1	4.80	Work completed
15.	Maqsoodpur	1	5.89	Work completed
16.	Bhunna Taga	1	4.58	Work completed
17.	Muradgarhi	2	5.63	Work completed
			4.90	Work completed

18.	Chakirampur	1	4.88	Work completed
19.	Myaan	1	5.52	Work completed
20.	Akalpur	2	4.88	Work completed
			5.10	Work completed
21.	Bhikanpur (Majra-Bhyora)	1	5.63	Work completed
22.	Sabeeta Mustafabad	2	10.55	Work completed
			9.22	Work completed
23.	Banwaribas	2	5.00	Work completed
			22.00	Work completed
24.	Tirathali (Majra- Tirathali Kheda)	1	53.00	Work completed
25.	Niloni Shahpur (Mazra-Shahpur)	1	45.03	Work completed
26.	Bhunna Taga	2	20.44	Work completed
27.	Maqsoodpur	3	15.70	Work completed
28.	Salarpur	1	14.54	Work completed
29.	Dayanatpur	1	11.01	Work completed
30.	Jewar Khadar	1	32.35	Work completed
31.	Rampur Bangar	1	17.47	Work completed
32.	Makanpur Bangar	1	8.51	Work completed
33.	Kherli Bhav	1	7.65	Work completed
34.	Jewar Bangar (Majra Sahib Nagar)	1	9.72	Work completed

35.	Jhajhar	1	9.14	Work completed
36.	Chandpur	1	17.86	Work completed
37.	Munjkheda	1	2.74	Work completed
38.	Dhanauri Khurd	1	6.26	Work completed
39.	Ahmedpur Chaoroli	1	2.28	Work completed
40.	Dudhera	1	4.82	Work completed.
41.	Usmanpur	1	19.67	Work completed.
42.	Dareen Gujran	1	25.78	Work completed.
43.	Mudreh	1	18.73	Work completed.
44.	Dhanori	1	14.55	Work completed.
45.	Muradgadhi	2	17.03	Work completed.
46.	Acchepur	1	4.00	Work completed.
47.	Ronija	1	27.71	Work completed.
48.	Kallupura	1	16.68	Work completed.
49.	Nangla Bhatona	1	6.34	Work completed.
50.	Nangla Kanchan	1	6.34	Work completed.
51.	Parsol	1	26.16	Work completed.
52.	Manchipur	1	23.54	Work completed.
53.	Bankapur	1	12.31	Work completed.
54.	Dustampur	1	12.31	Work completed.
55.	Neemka Shahjahanpur	2	25.58	Work completed.
56.	Utrawali	1	14.50	Work completed.

57.	Rasoolpur Ekbal	1	5.09	Work completed.
58.	Sakka	1	9.11	Work completed.
59.	Chanchali	1	21.19	Work completed.
60.	Suhedi Mahiuddinpur	1	7.26	Work completed.
61.	Mirzapur	1	5.19	Work completed.
	Total	73 (124 Khasra Wise)	825.32	

A list of the ponds (along with the village and expenditure) of which YEIDA has completed rejuvenation is annexed herein as **Annexure A-1**. The photographs of some of these ponds where the rejuvenation work has been completed are annexed herein as **Annexure A-2**.

13. Further, YEIDA is in progress of rejuvenating the following 18 ponds (30 ponds Khasra wise) falling within its jurisdiction.

S. No.	Name of Work	No. of Ponds	Amount	Remarks
1.	Pond Rejuvenation in Village- Karol Bangar, YEA	1	3.76	Work is in process
2.	Pond Rejuvenation in Village- Gunpura, YEA	1	20.94	Work is in process
3.	Pond Rejuvenation in Village- Sabota Mustafabad, YEA	1	23.42	Work is in process
4.	Pond Rejuvenation in Village- Kadalpur, YEA	1	8.19	Work is in process

5.	Pond Rejuvenation in Village- Myana, YEIDA	1	9.23	Work is in process
6.	Pond Rejuvenation in Village- Latifpur Bangar, YEA	1	7.42	Work is in process
7.	Pond Rejuvenation in Village- Faleda Bangar, YEA	1	16.92	Work is in process
8.	Pond Rejuvenation in Village- Bhatta, YEA	1	42.78	Work is in process
9.	Pond Rejuvenation in Village- Ronija (03 Nos.), YEA	3	20.39	Work is in process
10.	Pond Rejuvenation in Village- Kallupur, YEA	1	16.68	Work is in process
11.	Pond Rejuvenation in Village- Ahmadpur Choroli (Pond no. 3), YEA	1	27.44	Work is in process
12.	Pond Rejuvenation in Village- Khwajpur (02 Pond), YEA	2	23.30	Work is in process
13.	Pond Rejuvenation in Village- Nioloni (Shahpur), YEA	1	31.88	Work is in process
14.	Pond Rejuvenation in Village- Neemka Shahpur (Pond No. 3), YEA	1	30.34	Work is in process
15.	Pond Rejuvenation in Village- Mukshudpur, YEA	1	5.82	Work is in process
	Total	18 (30 Khasra Wise)	288.51	

A list of the ponds (along with the village and expenditure) of which YEIDA is currently undertaking rejuvenation is annexed herein as **Annexure A-3**.

14. Further, e-tender process for rejuvenation work is currently undergoing for the following 8 ponds (13 ponds Khasra wise).

S. No.	Name of Work	No. of Ponds	Amount	Remarks
1.	Pond Rejuvenation in Village – Chak Birampur, YEA	1	6.88	E-tendering is in process
2.	Pond Rejuvenation in Village – Thora, YEA	5	77.40	E-tendering is in process
3.	Pond Rejuvenation in Village – Mohbalipur, YEA	1	14.07	E-tendering is in process
4.	Pond Rejuvenation in Village – Parsol (Pond No. 2), YEA	1	29.17	E-tendering is in process
	Total	8 (13 Khasra Wise)	127.52	

A list of ponds where the e-tender process is currently on-going is annexed herewith as **Annexure A-4**.

15. In the previous hearings of the present case, the Ld. Tribunal emphasized on the significance of community participation in conservation of water bodies. In this regard, the Authority is undertaking some of the work for restoration and rejuvenation in

partnership with various NGOs. YEIDA along with NGOs has completed the rejuvenation of the following 16 ponds (26 ponds Khasra wise):

S. No.	Village	No. of Ponds
1	Achheypur	1
2.	Dugli	1
3.	Dhanori Khurd (Majra-Dhanauri Kalan, Milak, Junedpur ki Gathiya)	1
4.	Kherli Bhav (Majra-Kherli Milak)	1
5.	Rampur Bhangar	1
6.	Thora	6
7.	Dyoraar	1
8.	Mukimpur (Siwaar)	1
9.	Chapargarh	1
10.	Nangla Shahpur	1
11.	Ali Ahmadpur Garhi	1
	Total	16 (26 Khasra Wise)

A list of the ponds (along with the village) of which NGOs have completed the rejuvenation work is annexed herein as **Annexure A-**

5.

16. It is pertinent to note that YEIDA is also working towards community awareness about ponds conservation. For this, YEIDA has undertaken school programmes and rallies across villages.

Against Encroachments

17. It is stated that YEIDA has complied with the orders passed by the Ld. Tribunal. YEIDA has taken steps for sustainable management and conservation of the ponds. Taking note of the present proceedings and the orders of the Tribunal, the CEO of YEIDA, has directed that:

- (a) The officers of YEIDA will co-ordinate with District and Revenue Administration for expedite removal of encroachments on ponds in relation to which proceedings under Section 67 of the Uttar Pradesh Revenue Code, 2006 (“**U.P. Revenue Code**”) are ongoing.
- (b) A survey will be done for all the ponds falling within YEIDA’s jurisdiction. The survey will record the ponds which are affected by encroachments and necessary measures under the U.P. Revenue Code will be undertaken. After the removal of encroachments, YEIDA will undertake measures for restoration, cleaning and beautification of such ponds.
- (c) Ponds, which are not affected by encroachment, will be cleaned and restored.

18. It is stated that YEIDA is committed to the conservation, restoration and rejuvenation of water bodies falling within its jurisdiction. The Applicant’s assertion that the acts and omissions of the Respondents

are impacting the ecology of the region irreparably is baseless, false and thus, denied.

19. Further, actions related to conservation, restoration, rejuvenation and removal of encroachments over water bodies are undertaken by state departments, wetland committee, district administration and development authorities in coordination with each other.
20. Under Section 67 of the U.P. Revenue Code, if land entrusted with the Gram Panchayat or a local authority is wrongfully occupied or encroached, the following procedure is followed for the removal of encroachment:
 - (a) The Bhumi Prabandhak Samiti or other authority or the Lekhpal concerned shall inform the Assistant Collector concerned about such an encroachment.
 - (b) The Assistant Collector issues a notice to the person concerned to show cause why compensation for encroachment be not recovered from him and why he should not be evicted from such land.
 - (c) If the person to whom a notice has been issued fails to show cause, the Assistant Collector may direct that such person shall be evicted from the land and may direct that the amount of compensation be recovered from such person.
 - (d) Any person aggrieved by an order of the Assistant Collector can prefer an appeal to the Collector.
21. Thus, it is the Revenue Authority and the District Administration that have been entrusted with the power to remove encroachments over

the water bodies. YEIDA is co-ordinating with the Revenue Authority and the District Administration for removal of any encroachments over ponds falling within its jurisdiction.

22. Vide its government order dated 03 June 2016, the Uttar Pradesh Government has directed that in case ponds/ water bodies are acquired for development purposes, alternate water bodies of size 25% larger be excavated.
23. With regards to the substitution of 08 ponds admeasuring 2.1880 hectares acquired for Noida International Airport, YEIDA has excavated 08 artificial ponds admeasuring 6.4115 hectares (**293% larger**), more than three times the area of the 08 ponds acquired for development purposes, which is far in excess of the area prescribed by the aforesaid government order. The details of the acquired ponds and the substitution process is given below:

Details of ponds acquired for Noida International Airport				Details of alternate water bodies/ ponds					
S. No.	Village	Gata No.	Area (in Hectares)	S. No.	Village	Khat a No.	Gata No.	Area (in Hectares)	Status quo of excavation
1.	Rohi	398	0.0630	1.	Akalpur	239	297	1.3590	1.1730
2.	Rohi	542Kha	0.1900	2.	Falaida Bangar	647	746Kha	2.5630	2.2695
3.	Rohi	598	0.1900	3.	Taquipur Bangar	338	236M	0.0760	0.0760

4.	Rohi	650	0.2400	4.	Taquipur Bangar	336	236M	0.0410	0.0410
5	Rohi	969	0.0890	5	Taquipur Bangar	338	237M	0.0250	0.0250
6.	Rohi	652	0.2530	6.	Taquipur Bangar	336	242	1.0120	1.0120
7.	Rohi	837	0.4550	7.	Taquipur Bangar	338	246	1.0050	1.0050
8.	Dayanat Pur	1454	0.7080	8.	Taquipur Bangar	338	277M	0.2020	-
				9.	Taquipur Bangar	336	277M	0.0540	-
				10.	In front of Sector 19 Mirzapur	-	208/3, 212	-	0.8100
		Total area	2.1880 (Hect.)				Total area	6.3370 (Hect.)	6.4115 (Hect.)

24. YEIDA understands the importance of the pond ecosystem in Gautam Budh Nagar and acknowledges its responsibility in their preservation. Basis the actions mentioned above, and the documents annexed herein, it is humbly submitted that YEIDA is committed to safeguarding wetlands and water bodies falling within its jurisdiction. YEIDA is duly following the present proceedings and has complied with the orders of this Tribunal.
25. It is, therefore, humbly prayed that the Tribunal may graciously be pleased to take this updated action taken report on record.

**RESPONDENT NO. 10/ YAMUNA EXPRESSWAY INDUSTRIAL
DEVELOPMENT AUTHORITY**

THROUGH



**J. SAGAR ASSOCIATES
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DATE: 16 January 2026

PLACE: NEW DELHI



शुभम पुण्डरीर
प्रबन्धक (परि०) वीला



वीला सिंह
परिचालक (परि०) वीला

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
Original Application No. 177 OF 2022

IN THE MATTER OF:

ABHIST KUSUM GUPTA

... APPLICANT

VERSUS

STATE OF UTTAR PRADESH AND ORS.

... RESPONDENTS

AFFIDAVIT

I, Sh. Shubham Pundeer, S/o Sh. Sarvajeet Singh, aged about 32 years, currently Manager Project of Yamuna Expressway Industrial Development Authority, having its office at First Floor, Commercial Complex, P-2, Sector – Omega – I, Greater Noida, Gautam Budh Nagar, Uttar Pradesh - 201309, presently at New Delhi, do hereby solemnly declare on oath and state as under:

1. I am working as the Manager Project with the Yamuna Expressway Industrial Development Authority. I am well conversant with the facts and circumstance of the instant case, hence, am competent to swear this affidavit.
2. The accompanying action taken report has been drafted under instructions of Yamuna Expressway Industrial Development Authority, and I have read and understood the contents of the accompanying action taken report.



3. I say that the facts and submissions made therein are true and correct. No part of it is false and nothing material has been concealed therefrom.

[Signature]
शुभम पुण्डीर
प्रबन्धक (परिच) यीका
DEPONENT

VERIFICATION

I, the deponent abovenamed, do hereby verify that the contents of the foregoing affidavit are true and correct to the best of my knowledge. No part of it is false and nothing material has been concealed therefrom.

16 JAN 2026

Verified at New Delhi on this ___ day of January, 2026.

[Signature]
DEPONENT
शुभम पुण्डीर
प्रबन्धक (परिच) यीका

I Identified the deponent... who has signed in my presence



CERTIFIED THAT THE DEPONENT
Shri / Smt. / Km *Sh. S. Subhash Punjaleer*
S/o, W/o R/o *Sh. S. Sarvajeet Singh*
I identified by *Mohit Sharmu ACP*
Has solemnly sworn before me at
Delhi on 16 JAN 2026 No. *16*
That the contents of the affidavit which
have been read & explained to
him are true & correct to his knowledge

[Signature]
NOTARY

उत्तर प्रदेश सरकार

यमुना एक्सप्रेसवे औद्योगिक विकास प्राधिकरण

परिचय पत्र

YEDA
FUTURE IS HERE



कार्ड धारक के
हस्ताक्षर

यू०आई०डी : 220

नाम : शुभम पुण्डीर

पदनाम : प्रबन्धक (सिविल)

पता : य०ए०ओ०वि०प्रा०,
ग्रेटर नौएडा, उत्तर प्रदेश

जारी करने का दिनांक : 01.02.2025

वैधता दिनांक : 31.03.2026

जारी करने वाले अधिकारी के हस्ताक्षर



शुभम पुण्डीर
प्रबन्धक (परि०) यीजा

कार्यालय:



प्रथम तल, कमर्शियल कॉम्प्लेक्स, पी-2, सेक्टर आमेगा-1,
ग्रेटर नौएडा, गौतमबुद्ध नगर, उत्तर प्रदेश- 201310
मोबाईल नं० 8126301208 ब्लड ग्रुप O⁺
www.yamunaexpresswayauthority.com

1. यह परिचय-पत्र हस्तांतरणीय नहीं है।
2. स्थानान्तरण/सेवानिवृत्ति/त्याग-पत्र देने एवं वैधता तिथि समाप्त होने पर परिचय पत्र वापस करना होगा।

यमुना एक्सप्रेसवे औद्योगिक विकास प्राधिकरण क्षेत्रान्तर्गत पडने वाले जिन तालाबों में जीर्णोद्धार का कार्य पूर्ण करा दिया गया है, का विवरण :-

क्र० सं०	ग्राम का नाम	तालाबों की संख्या (नग)	अनुमानित लागत (लाख में)	विवरण
प्राधिकरण द्वारा जीर्णोद्धार किये गये तालाबों का विवरण				
1	अच्छेजा बुर्जग	1	14.66	कार्य पूर्ण।
2	रुस्तमपुर	1	20.45	कार्य पूर्ण।
3	दयौरार	1	20.07	कार्य पूर्ण।
4	सिरौली बांगर	1	6.15	कार्य पूर्ण।
5	धनपुरा	1	6.10	कार्य पूर्ण।
6	सुल्तानपुर	1	5.41	कार्य पूर्ण।
7	फलैदा बांगर	1	5.75	कार्य पूर्ण।
8		1	5.89	कार्य पूर्ण।
9	भाईपुर	1	6.1	कार्य पूर्ण।
10	मेहन्दीपुर	1	5.40	कार्य पूर्ण।
11	अनवरगढ़	1	5.96	कार्य पूर्ण।
12	रामपुर खादर	1	5.25	कार्य पूर्ण।
13	मौहम्मदाबाद खेड़ा	1	5.50	कार्य पूर्ण।
14		1	5.91	कार्य पूर्ण।
15	कलूपुरा	1	5.23	कार्य पूर्ण।
16		1	5.32	कार्य पूर्ण।
17	जौनचाना	1	4.80	कार्य पूर्ण।
18	मकसूदपुर	1	5.89	कार्य पूर्ण।
19	भुन्ना तगा	1	4.58	कार्य पूर्ण।
20	मुरादगढ़ी	1	5.63	कार्य पूर्ण।
21		1	4.90	कार्य पूर्ण।
22	चकबीरमपुर	1	4.88	कार्य पूर्ण।
23	म्याना	1	5.52	कार्य पूर्ण।
24	आकलपुर	1	4.88	कार्य पूर्ण।
25		1	5.10	कार्य पूर्ण।
26	भीकनपुर(माजरा-भ्यौरा)	1	5.63	कार्य पूर्ण।
27	सबौता मुस्तफाबाद	1	10.55	कार्य पूर्ण।
28		1	9.22	
29	बनवारीबास	1	5.00	कार्य पूर्ण।



शुभम पुण्डिर
प्रबंधक (परि०) यी०

वी० पी० सिंह
वरिष्ठ प्रबंधक (परियोजना)
यमुना एक्सप्रेसवे औद्योगिक विकास प्राधिकरण

30		1	22.00	कार्य पूर्ण।
31	तिरथली (माजरा-तिरथली खेड़ा)	1	53.00	कार्य पूर्ण।
32				
33	निलौनी शाहपुर (माजरा-शाहपुर)	1	45.03	कार्य पूर्ण।
34	भुन्ना तगा	2	20.44	कार्य पूर्ण।
35	मकसूदपुर	3	15.70	कार्य पूर्ण।
36	सलारपुर	1	14.54	कार्य पूर्ण।
37	दयानतपुर	1	11.01	कार्य पूर्ण।
38	जेवर खादर	1	32.35	कार्य पूर्ण।
39	रामपुर बांगर	1	17.47	कार्य पूर्ण।
40	मकनपुर बांगर	1	8.51	कार्य पूर्ण।
41	खेरली भाव	1	7.65	कार्य पूर्ण।
42	जेवर बांगर (माजरा साहब नगर)	1	9.72	कार्य पूर्ण।
43	झाझर	1	9.14	कार्य पूर्ण।
44	चांदपुर	1	17.86	कार्य पूर्ण।
45	मूँजखेड़ा	1	2.74	कार्य पूर्ण।
46	धनौरी खुर्द	1	6.26	कार्य पूर्ण।
47	अहमदपुर चौरोली	1	2.28	कार्य पूर्ण।
48	डुढ़ेरा	1	4.82	कार्य पूर्ण।
49	उस्मानपुर	1	19.67	कार्य पूर्ण।
50	डेरीन गुजरान	1	25.78	कार्य पूर्ण।
51	मुढरह	1	18.73	कार्य पूर्ण।
52	धनौरी	1	14.55	कार्य पूर्ण।
53	मुरादगढ़ी	2	17.03	कार्य पूर्ण।
54	आच्छेपुर	1	4.00	कार्य पूर्ण।
55	रौनिजा	1	27.71	कार्य पूर्ण।
56	कलूपुरा	1	16.68	कार्य पूर्ण।
57	नंगला भटौना	1	6.34	कार्य पूर्ण।

[Handwritten Signature]

शुभम पुण्डीर
प्रबन्धक (परि०) यी०

बी०.पी० सिंह
वरिष्ठ प्रबन्धक (परियोजना)
यमुना एक्सप्रेसवे आद्यां वि० प्राधिकरण

58	नंगला कंचन	1	6.34	कार्य पूर्ण।
59	पारसौल	1	26.16	कार्य पूर्ण।
60	मांछीपुर	1	23.54	कार्य पूर्ण।
61	बंकापुर	1	12.31	कार्य पूर्ण।
62	दस्तमपुर	1	12.31	कार्य पूर्ण।
63	नीमका शाहजहांपुर	2	25.58	कार्य पूर्ण।
64	उटरावली	1	14.50	कार्य पूर्ण।
65	रसूलपुर इकबैल	1	5.09	कार्य पूर्ण।
66	सक्का	1	9.11	कार्य पूर्ण।
67	चांचली	1	21.19	कार्य पूर्ण।
68	सुहेड़ी महीउददीनपुर	1	7.26	कार्य पूर्ण।
69	मिर्जापुर	1	5.19	कार्य पूर्ण।
	कुल योग	73	825.32	

यमुना प्राधिकरण क्षेत्रान्तर्गत N.G.O. द्वारा जीर्णोद्धार किये गये तालाबों का विवरण

1	आच्छेपुर	1	NGO द्वारा कराया गया।
2	दुगली	1	NGO द्वारा कराया गया।
3	धनौरी खुर्द(माजरा-धनौरी कलां, मिलक, जुनेदपुर की मढैया)	1	NGO द्वारा कराया गया।
4	खेरली भाव(माजरा-खेरली मिलक)	1	NGO द्वारा कराया गया।
5	रामपुर बांगर	1	NGO द्वारा कराया गया।
6	थोरा	6	NGO द्वारा कराया गया।
			NGO द्वारा कराया गया।
			NGO द्वारा कराया गया।
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			NGO द्वारा कराया गया।
			NGO द्वारा कराया गया।
7	दयौरार	1	NGO द्वारा कराया गया।
8	मुकीमपुर(सिवारा)	1	NGO द्वारा कराया गया।
9	चपरगढ़	1	NGO द्वारा कराया गया।
10	नंगला शाहपुर	1	NGO द्वारा कराया गया।
11	अली अहमदपुर गढ़ी	1	NGO द्वारा कराया गया।
	कुल योग	16	

सुभन पुण्डिर
प्रबन्धक (परि०) यीला

बी० पी० सिंह
वरिष्ठ प्रबन्धक (परियोजना)
यमुना एकतंत्र सेवा आयोग जिला प्राधिकरण

Gunpura

- Pond work under progress.
Before



.After



Salarpur

- Pond work completed
- Before



After



Doongerpur Reelka

- Work in progress.
- Before



. After

Bhatta

- In Progress
- Before



. After



Sakka

- In process
- Before



. After



Dhanauri kala

- Work in progress
- Before

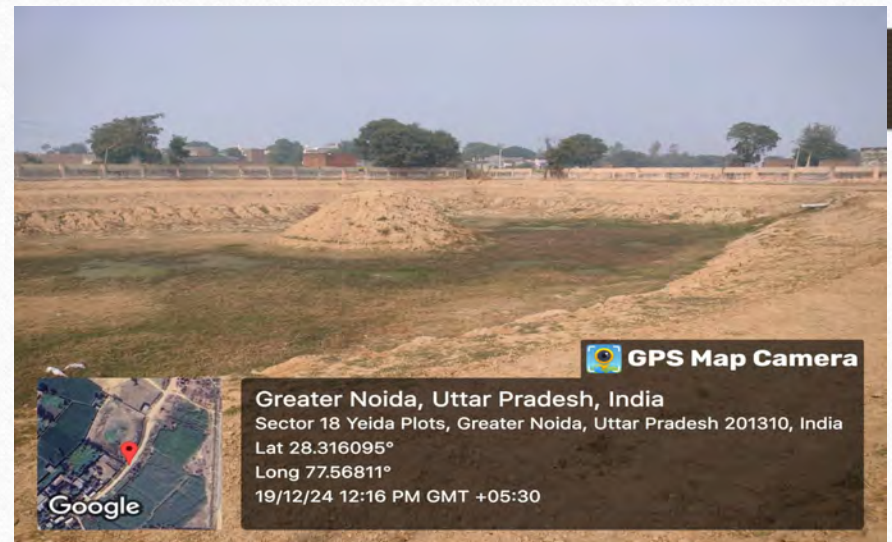


. After



Acheja Bujurg

- Work completed



Parsol

- Work under process.
- Before



. After



Kadalpur(P1)

• Before

After



Kherli bhav

- Work Completed
- Before

After



Ronija

- Work in process
- Before

After



Jhajhar

- Work in process



Chapargahr

- Work done by NGO ICICI FOUNDATION



Rustampur

- Work is Completed
- Before



After



Achhepur(P1)

- Work Completed

Before



After



Achepur(P2)

. work in progress:-

- Before



After



Makanpur banger

- Work Completed

Before



After



Chandpur

- Work under progress.
- Before

.After



Nangla padam singh

- pond work done.
- Before

. After



Utrawali

- Work in process.
- Before



. After



Rasulpur ekbal

- Work in progress



Mohhamdpur jadon

- Work Complete.

- Before



- After



Dubli

- Work Completed
- After



Before



Jhajahr

- work in progress.
- Before



. After



Siroli banger

- Work completed.
- Before

. After



Dhanpura

- Work completed.
- Before

. After



Sultanpur

- Work completed.
- Before

. After



Faleda banger

- Work completed.
- Before

. After



Faleda banger(2)

- Work complete.
- Before

.After



Faleda banger (3)

- Work in process.
- Before

. After



Bhaipur

- Work completed
- Before



. After



Mhendipur

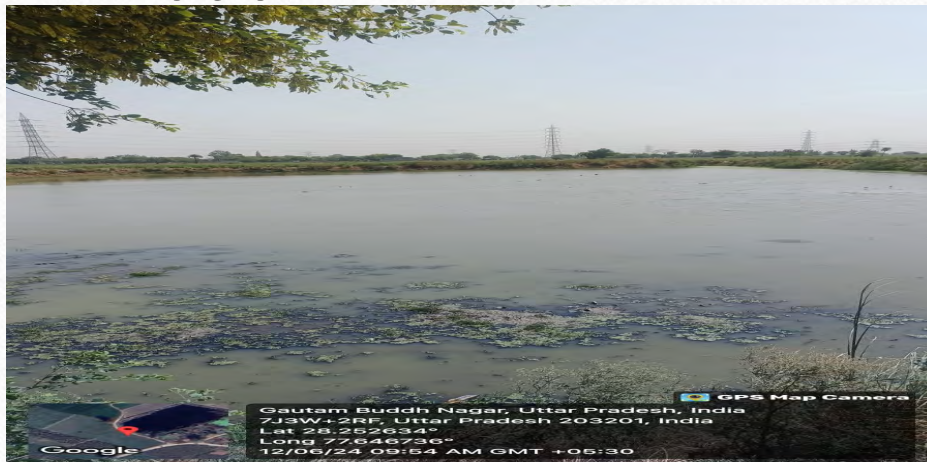
- Work completed.
- Before

. After



Anwarghad

- Work completed.
- Before



. After



Rampur khader

- Work completed.
- Before

. After



Mohmdabad kheda (1)

- Work completed.
- Before

. After



Mohmdabad kheda (2)

- Work complete.
- Before

. After



Kallupura

- Work completed.
- Before



. After



Kallupura(2)

- Work complete.
- Before

.After



Kallupura(3)

- Work in process.
- Before

.After



Jaunchana

- Work completed.
- Before

. After



Maksudpur(1)

- Work completed
- Before

. After



Maksudpur(2)

- Work Complete
- Before

.After



Maksudpur(3)

- Work Complete.
- Before

.After



Maksudpur(4)

- Work Complete
- Before

After



Bhunna Taga(1)

- Work completed
- Before

. After



Bhunna Taga(2)

- Work Complete.
- Before

.After



Muradgadhi(1)

- Work completed.
- Before

. After



Muradgadhi(2)

- Work in process.
- Before

.After



Muradgadhi(3)

- Work in process.
- Before

.After



Muradgadhi (4)

- Work Complete
- Before

. After



Chakbirampur

- Work completed
- Before

. After



Chakbirampur

- Work Complete



Mayana

- Work completed
- Before



. After



Akalpur

- Work completed
- Before

.After



Bhikanpur

- Work completed
- Before



. After



Bhyora

- Work completed
- Before

.After



Sabota mustafabad

- Work in progress.
- Before

. After



Jewar banger

Work in progress.

Before



After



Jewar banger sahabnagar

Work in progress.

Before



After



Jewar Khader

Work in progress.

Before



After



Neemka shajanpur

- Work in progress



Neemka Shahjahanpur(2)

- Work in process.
- Before



.After



Dyorar

- Work in progress
- Before



.After



Ahmadpur choroli

- Work in progress
- Before



. After



Ahmadpur choroli

Work in progress

Before



After



Dayantpur

- Work in progress.
- Before

. After



Begmabad

- Work in progress.
- Before

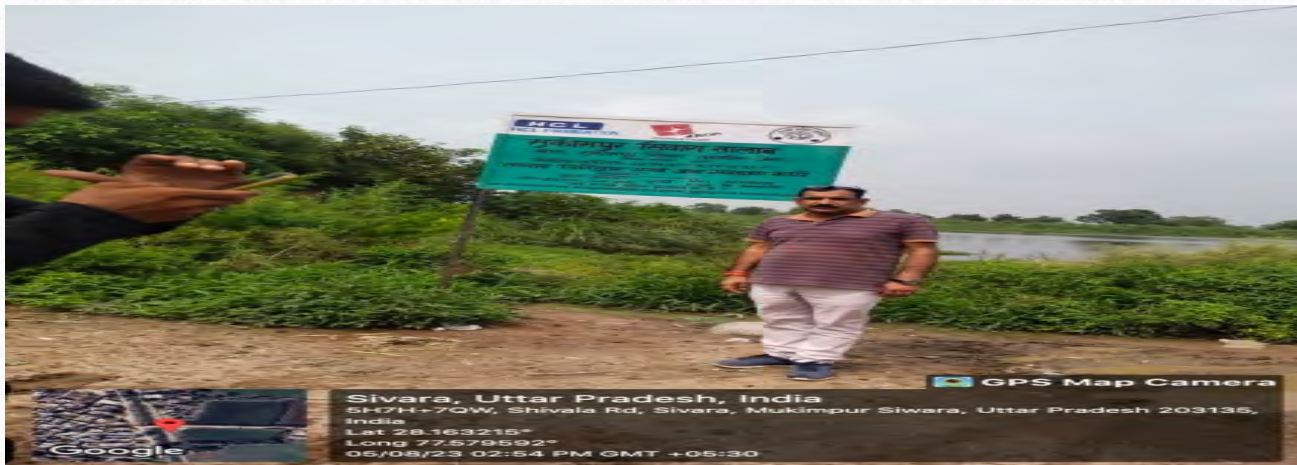


. After



Mukimpur shivara

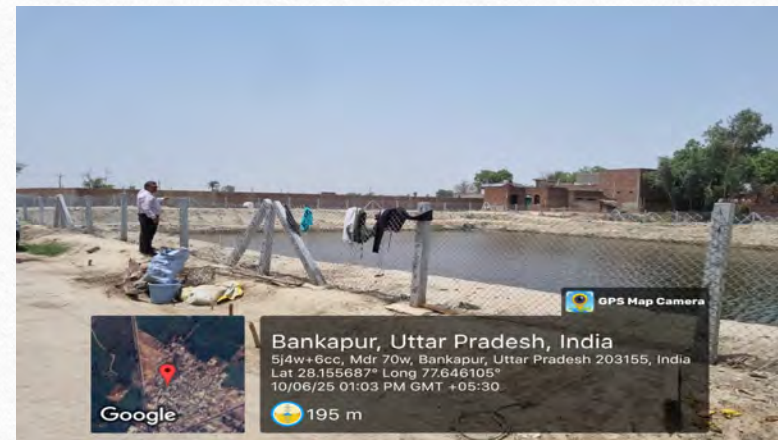
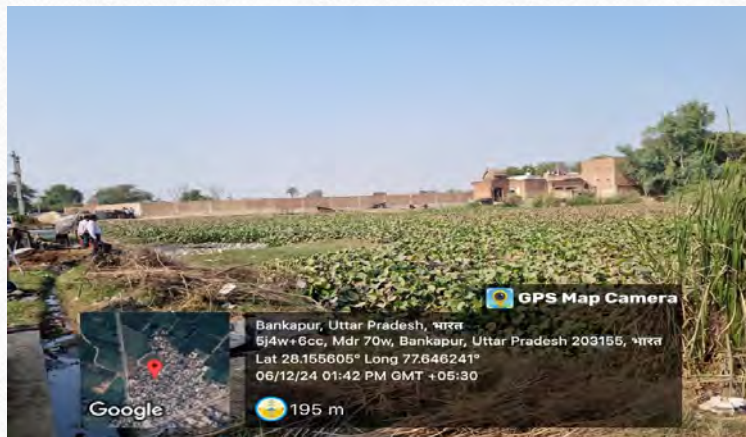
- Work in progress by NGO HCL FOUNDATION



Bankapur

- Work in process.
- Before

. After



Dastampur

- Work in progress.
- Before

. After



Mudreh

- Work in process
- Before

. After



Banwaribas

- Work Complete.
- Before



. After



Nangla kanchan

- Work Complete.
- Before

. After



Nangla bhatona

- Work in process.
- Before

. After



Nangla shapur

- Work Done
- Before

. After



Tirthali

- Work Complete.
- Before



.After



Milak karimabad

- Work Completed

Before



After



Aliahemadpur gadhi

- Work completed



Chanchali(P1)

- Work is in progress

Before



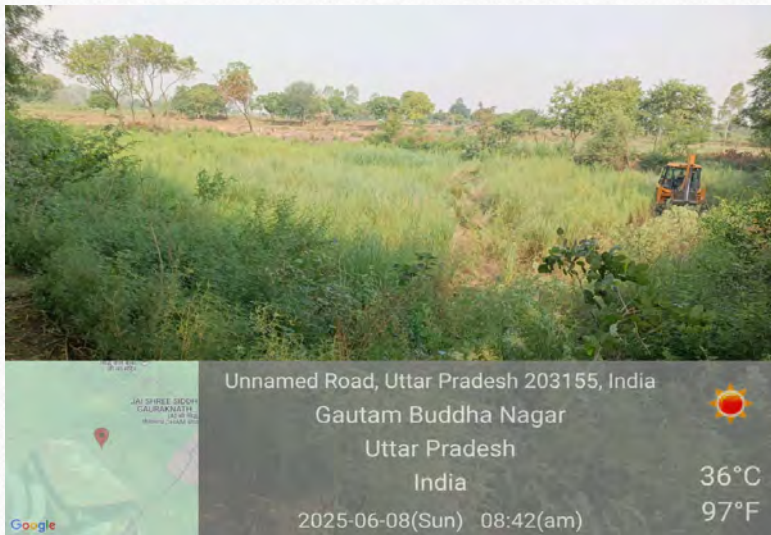
After



Chanchali(P2)

- Work is in progress

Before



After



Manchipur banger

- Work is in progress

Before

After



Allaudin nagar urf dudhera

- Work is in progress:-
- Before

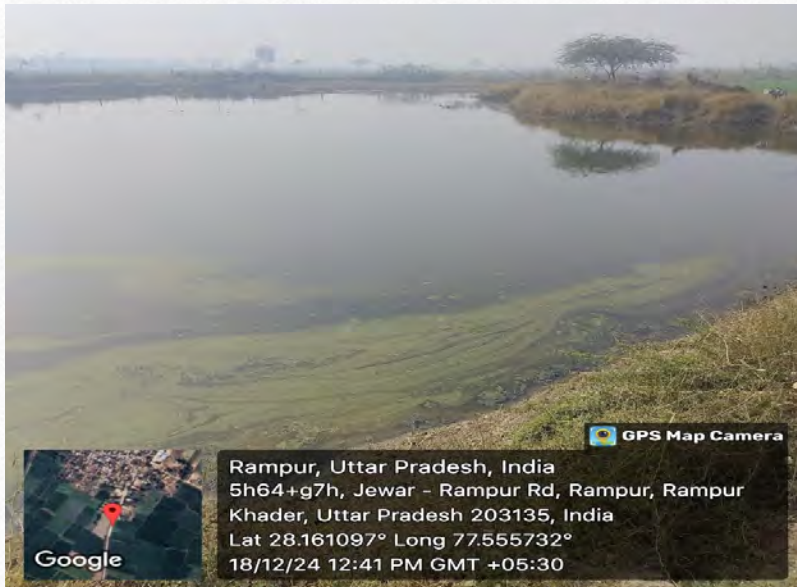


. After



Rampur banger

- Work Complete
- Before



After



Rampur Banger

- Done By N.G.O



Karol banger

- Work is in progress:-

Before



After



Dhansiya

- Work is in progress:-

After Work



Ranhera 1

- Work is in progress:-

After Work



Ranhera 2

- Work is in progress:-

After Work



Ranhera 3

- Work is in progress:-

Before



After



Beerampur

- Work is in progress:-

After Work



Mayana

- Work is in progress:-

Before



After



यमुना एक्सप्रेसवे औद्योगिक विकास प्राधिकरण क्षेत्रान्तर्गत पडने वाले तालाबों के जीर्णोद्धार के कार्य प्रगति में है, का विवरण:-

S.No.	Name of work	No. of Ponds	Amount	Remarks
1	Pond Rejuvenation in Village- Karol Bangar, YEA	1	3.76	कार्य प्रगति पर है।
2	Pond Rejuvenation in Village- Gunpura, YEA	1	20.94	कार्य प्रगति पर है।
3	Pond Rejuvenation in Village- Sabota Mustafabad, YEA	1	23.42	कार्य प्रगति पर है।
4	Pond Rejuvenation in Village- Kadalpur, YEA	1	8.19	कार्य प्रगति पर है।
5	Pond Rejuvenation in Village- Myana, YEIDA	1	9.23	कार्य प्रगति पर है।
6	Pond Rejuvenation in Village- Latifpur Bangar, YEA	1	7.42	कार्य प्रगति पर है।
7	Pond Rejuvenation in Village- Faleda Bangar, YEA	1	16.92	कार्य प्रगति पर है।
8	Pond Rejuvenation in Village- Bhatta, YEA	1	42.78	कार्य प्रगति पर है।
9	Pond Rejuvenation in Village- Ronija (03 Nos.), YEA	3	20.39	कार्य प्रगति पर है।
10	Pond Rejuvenation in Village- Kallupura, YEA	1	16.68	कार्य प्रगति पर है।
11	Pond Rejuvenation in Village- Ahmadpur Choroli (Pond no.3), YEA	1	27.44	कार्य प्रगति पर है।
12	Pond Rejuvenation in Village- Khwajpur (02 Pond), YEA	2	23.30	कार्य प्रगति पर है।
13	Pond Rejuvenation in Village- Niloni (Shahpur), YEA	1	31.88	कार्य प्रगति पर है।
14	Pond Rejuvenation in Village- Neemka Shahpur (Pond no.3), YEA	1	30.34	कार्य प्रगति पर है।
15	Pond Rejuvenation in Village- Makshudpur, YEA	1	5.82	कार्य प्रगति पर है।
	Total	18	288.51	

शुभम पुण्डीर
प्रबंधक (परि०) योजना

बी० पी० सिंह
वरिष्ठ प्रबंधक (परियोजना)
यमुना एक्सप्रेसवे औद्योगिक विकास प्राधिकरण

यमुना एक्सप्रेसवे औद्योगिक विकास प्राधिकरण क्षेत्रान्तर्गत पडने वाले तालाबों में कार्य कराये जाने हेतु निविदा प्रक्रिया में तालाबो का विवरण:-

S.No.	Name of work	No. of Ponds	Amount	Remarks
1	Pond Rejuvenation in Village- Chak Birampur, YEA	1	6.88	ई-निविदा प्रक्रिया में है।
2	Pond Rejuvenation in Village- Thora (05 Ponds), YEA	5	77.40	ई-निविदा प्रक्रिया में है।
3	Pond Rejuvenation in Village- Mohbalipur, YEA	1	14.07	ई-निविदा प्रक्रिया में है।
4	Pond Rejuvenation in Village- Parsol (Pond No.2), YEA	1	29.17	ई-निविदा प्रक्रिया में है।
Total		8	127.52	

Bam

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शुभम पुण्डीर
प्रबन्धक (परि०) बीएन

10/5/20

श्री० पी० सिंह
वरिष्ठ प्रबंधक (परियोजना)
यमुना एक्सप्रेसवे ओद्योगिक विकास प्राधिकरण

58	नंगला कंचन	1	6.34	कार्य पूर्ण।
59	पारसौल	1	26.16	कार्य पूर्ण।
60	मांछीपुर	1	23.54	कार्य पूर्ण।
61	बंकापुर	1	12.31	कार्य पूर्ण।
62	दस्तमपुर	1	12.31	कार्य पूर्ण।
63	नीमका शाहजहांपुर	2	25.58	कार्य पूर्ण।
64	उटरावली	1	14.50	कार्य पूर्ण।
65	रसूलपुर इकबैल	1	5.09	कार्य पूर्ण।
66	सक्का	1	9.11	कार्य पूर्ण।
67	चांचली	1	21.19	कार्य पूर्ण।
68	सुहेड़ी महीउददीनपुर	1	7.26	कार्य पूर्ण।
69	मिर्जापुर	1	5.19	कार्य पूर्ण।
	कुल योग	73	825.32	

यमुना प्राधिकरण क्षेत्रान्तर्गत N.G.O. द्वारा जीर्णोद्धार किये गये तालाबों का विवरण

1	आच्छेपुर	1	NGO द्वारा कराया गया।
2	दुगली	1	NGO द्वारा कराया गया।
3	धनौरी खुर्द(माजरा-धनौरी कलां, मिलक, जुनेदपुर की मढैया)	1	NGO द्वारा कराया गया।
4	खेरली भाव(माजरा-खेरली मिलक)	1	NGO द्वारा कराया गया।
5	रामपुर बांगर	1	NGO द्वारा कराया गया।
6	थोरा	6	NGO द्वारा कराया गया।
			NGO द्वारा कराया गया।
			NGO द्वारा कराया गया।
			NGO द्वारा कराया गया।
			NGO द्वारा कराया गया।
			NGO द्वारा कराया गया।
7	दयौरार	1	NGO द्वारा कराया गया।
8	मुकीमपुर(सिवारा)	1	NGO द्वारा कराया गया।
9	चपरगढ़	1	NGO द्वारा कराया गया।
10	नंगला शाहपुर	1	NGO द्वारा कराया गया।
11	अली अहमदपुर गढ़ी	1	NGO द्वारा कराया गया।
	कुल योग	16	

सुभन पुण्डिर
प्रबन्धक (परि०) यीला

बी० पी० सिंह
वरिष्ठ प्रबंधक (परियोजना)
यमुना एक्सप्रेस (एच० आर०) निते० प्राधिकरण

From: Pranav Tanwar
Sent: 16 January 2026 19:23
To: sjmathews@gmail.com; shome@nic.in; up-env@gmail.com; upstatewetlandauthority2018@gmail.com; chmn-cgwb@nic.in; noida@noidaauthorityonline.com; dmgbn@nic.in; grievance@uppcb.com; ceo@gnida.in; upgwd.in@gmail.com
Cc: Mahipal Rawat; Mohit Sharma
Subject: RE: Action taken report | O.A. NO. 177 OF 2022 [ABHIST KUSUM GUPTA v. STATE OF UTTAR PRADESH AND ORS.] | Yamuna Expressway Industrial Development Authority

Respected Sir/Ma'am,

Pursuant to the Hon'ble National Green Tribunal's order in O.A. No. 177 of 2022, acting on behalf of Yamuna Expressway Industrial Development Authority/ Respondent No. 10 in the captioned matter, we are filing the action taken report. Please use the following link to access the same: [PDF Final - Action Taken Report - Abhist Kusum Gupta - NGT.pdf](#)

The present email will be filed with the Hon'ble Tribunal as a proof of service upon you.

Regards,

Pranav Tanwar
Senior Associate
JSA Advocates & Solicitors



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